# LOK SABHA UNSTARRED QUESTION NO. 852 TO BE ANSWERED ON 2<sup>nd</sup> December, 2021

# Crude Oil Production

# 852. SHRIMATI BHAVANA PUNDALIKRAO GAWALI:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details of crude oil production in the country during the last three years and whether there has been a decrease in the production of crude oil during the said period and if so, the reasons therefor;
- (b) whether it is also a fact that many oil refineries in the country were not operating at their full capacity for the last several months and if so, the details thereof along with the reasons therefor:
- (c) whether the lower demand for petroleum products is one of the reasons for decrease in crude oil production and lesser production in oil refineries;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government to increase the production of crude oil?

#### **ANSWER**

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री (श्री रामेश्वर तेली)

# MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI RAMESWAR TELI)

(a) The production of crude oil in the country during the last three years is given as under:

Year	Oil production	
	(in Million Metric Tonnes (MMT) )	
2018-19	34.20	
2019-20	32.20	
2020-21	30.50	

Shortfall in production of domestic crude oil is due to natural decline in matured fields.

(b) to (d) The Public Sector Refineries' Crude throughput were less in April-October, 2020 and April-October, 2021 in comparison to April-October, 2019, as the product demand was less due to Covid-19 pandemic and lockdown in the country. Details are as under: -

(In MMT)

	April-Oct, 2019	April-Oct, 2020	April to Oct, 2021
Crude Oil Processed	147.6	118.6	134.2
by PSU Refineries			

(e) Various long term and short term policy initiatives taken by the Government to increase the production of crude oil are given below:-

### 1. Policy initiatives by Government:

- I. Policy for Relaxations, Extensions and Clarifications under Production Sharing Contract (PSC) regime for early monetization of hydrocarbon discoveries, 2014.
- II. Discovered Small Field Policy, 2015.
- III. Hydrocarbon Exploration and Licensing Policy, 2016.
- IV. Policy for Extension of Production Sharing Contracts, 2016 and 2017.
- V. Policy for early monetization of Coal Bed Methane 2017
- VI. Setting up of National Data Repository, 2017.
- VII. Appraisal of Un-appraised areas in Sedimentary Basins under National Seismic Programme, 2017
- VIII. Re-assessment of Hydrocarbon Resources 2017
- IX. Policy framework to streamline the working of Production Sharing Contracts in Pre-NELP and NELP Blocks, 2018.
- X. Policy to Promote and Incentivize Enhanced Recovery Methods for Oil and Gas, 2018.
- XI. Policy framework for Exploration and exploitation of Coal Bed Methane (CBM) from areas under Coal Mining Lease allotted to Coal India Limited (CIL) and its subsidiaries 2018.
- XII. Policy Framework for Exploration and Exploitation of Unconventional Hydrocarbons under Existing Production Sharing Contracts (PSCs) Coal Bed Methane (CBM) Contracts and Nomination Fields, 2018.
- XIII. Reforms in Hydrocarbon Exploration and Licensing Policy for enhancing domestic exploration and production of oil and gas 2019.
- XIV. Natural Gas Marketing Reforms 2020.

# 2. Short and medium term initiatives:

- i. Early Monetization of Existing Discoveries.
- ii. Improving Recovery Factor through implementation of IOR and EOR techniques.
- iii. Revival of sick wells.
- iv. Infill drilling of wells.
- v. Renewal of Facilities and other infrastructure.
- vi. Monetization of small and marginal discoveries in onshore through service contract and outsourcing.
- vii. Redevelopment of existing matured fields and development of new fields/marginal fields.
- viii. Induction of suitable technologies on selective fields.
- ix. Implementation of Production Enhancement Contracts.
- x. Implementation of IOR/EOR techniques

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